

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/820(KB)2020
MA(COMPANIES ACT)/9(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	NAMITA CHAKRABORTY VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Ms. D. Sengupta, Adv.

] For the Petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **10.09.2024**.

(Anamitra Pal)
Court Officer

Ar.